Implementation of nutrient based subsidy

- †*337. SHRI SHIVANAND TIWARI: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:
- (a) whether it is a fact that Government has implemented Nutrient Based Subsidy for providing Government subsidy on fertilizers during previous years;
 - (b) if so, when was this scheme implemented;
- (c) whether the consent of all the concerned Departments was obtained before implementing this scheme;
 - (d) if so, the details thereof; and
- (e) whether it is a fact that Government is implementing another scheme due to the failure of the above said scheme?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) and (b) Yes, Sir. Government of India is implementing the Nutrient Based Subsidy (NBS) Policy for decontrolled Phosphatic and Potassic (P&K) fertilizers w.e.f. 1.4.2010.

- (c) and (d) The NBS Policy was implemented with the approval of Cabinet. All stakeholders and concerned Ministries/Departments were consulted before taking this decision.
- (e) As the policy has been in operation only for last 2 years, no formal study or evaluation of NBS policy has yet been conducted.

Utilisation of surplus railway land

- *338. SHRI SANJAY RAUT: Will the Minister of RAILWAYS be pleased to refer to answer to Starred Question 188 given in the Rajya Sabha on 12th August, 2011 and state:
- (a) whether Transaction Adviser has been appointed for carrying out feasibility studies for development of hospitals on Railway land;
 - (b) if so, the details of the feasibility studies;
- (c) whether it is a fact that Expression of Interest has been invited for setting up of six new civil sector Kendriya Vidyalayas;
 - (d) if so, how many have responded and the progress made in this regard;
- (e) whether it is also a fact that the Ministry has invited Expression of Interest for five medical colleges; and
 - (f) if so, how many have responded and the progress made in this regard?

[†]Original notice of the question was received in Hindi.

THE MINISTER OF RAILWAYS (SHRI MUKUL ROY): (a) to (f) Yes, Sir. A Transaction Adviser has been appointed by Ministry of Health and Family Welfare for carrying out the feasibility studies for development of the hospitals on Railway land. Ministry of Health is in the process of implementing this project on pilot basis at 11 locations to test the model. Further, the matter is under consideration in the Ministry of Health and Family Welfare to finalise the financing model for establishment and operation of the proposed Diagnostic Cum OPD Centres on a pilot basis under Public Private Partnership Mode.

Kendriya Vidyalayas are set up by Kendriya Vidyalaya Sangathan under the Ministry of Human Resource Development (HRD). Pursuant to signing of Memorandum of Understanding (MOU), Ministry of HRD have set up seven new Civil Sector Kendriya Vidyalayas on Railways respectively at Carriage Repair Workshop Harnaut (Bihar), Railway Campus Nanded (Maharashtra), Railway Campus Rangiya (Assam), Freeland Ganj Railway Colony Dahod (Gujarat), Krishnarajapuram Diesel Loco Shed Colony Bangalore (Karnataka) and Shakurbasti, West Punjabi Bagh (Delhi.)

Further, in pursuance of Budget Announcement 2009-10, Expression of Interest (EOIs) for five Medical Colleges viz. Kharagpur, Lucknow, Guwahati, Chennai and Secunderabad were invited. In response 17 EOIs were received. Based on the response of EOI's, Bids for appointment of Consultant for Kharagpur were invited and the tender has been discharged on technical grounds and retendering for the same is being processed. For the remaining four Medical Colleges, Zones are processing for appointment of Consultant.

People affected by endosulfan

*339. DR. T.N. SEEMA: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether it is a fact that National Human Rights Commission has recommended to the Central Government that a nation-wide survey of the population that have been affected by the use of Endosulfan sprayed from the air must be conducted, so that the extent of relief and rehabilitation needed may be determined;
 - (b) whether steps have been taken to implement this recommendation;
 - (c) if so, the present status of the same; and
 - (d) if not, the reasons therefor?

THE MINISTER OF AGRICULTURE (SHRI SHARAD PAWAR): (a) to (d) Yes, Sir. Taking suo-moto cognizance of newspaper reports published in the Hindustan Times dated 16.11.2010 titled "Crippled Kerala villagers cry for endosulfan ban," the National Human Rights Commission (NHRC) has recommended to the Central